

घातकिक सुरक्षा अभिविनयन (मीसा) के अन्तर्गत नजरबन्द संसद सदस्य द्वारा डी० डी० ए० की किस्तों का भुगतान

6746. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि वर्ष 1976-77 में मीसा के अन्तर्गत नजरबन्दी अनेक संसद सदस्यों को, जो एम० भाई० जी० पलैटों के लिए डी० डी० ए० की किस्तों का भुगतान नहीं कर सके थे अब ब्याज समेत इन किस्तों का भुगतान करने के लिए कहा जा रहा है; और

(ख) यदि हां, तो क्या सरकार इस बात को ध्यान में रखते हुए मीसा में नजरबन्द रहे संसद सदस्यों को ब्याज रहित किस्तों का भुगतान करने की अनुमति देगी कि वे नजरबन्द रहने के कारण किस्तों का भुगतान करने में असमर्थ रहे थे ;

निर्माण और आवास मंत्री (श्री पी. सी. सेठी) : (क) जहाँ नहीं । दिल्ली विकास प्राधिकरण ने सूचित किया है कि अन्वय एक मामले में (नामत: श्री हुकुम चन्द कठवाय, भूतपूर्व संसद सदस्य) एक अध्यावेदन इस आशय का प्राप्त हुआ था कि मीसा के अन्तर्गत नजरबन्दी के कारण वे प्रारम्भिक जमा की अदायगी नहीं कर सके थे । 15-5-77 तक न तो उन से ब्याज वसूल किया जा रहा है और न ही 15-5-77 तक बाकी किस्तों पर जुर्माना वसूल किया जा रहा है ।

(ख) मीसा के अन्तर्गत नजरबन्दी की अवधि तथा इसके बाद एक मास तक के लिए ऐसे मामलों में रिआयत है ।

Conference of State Chief Ministers to discuss Recommendations of A.P.C.

647. SHRI DAULAT SINGHJI
JADEJA:
SHRI AMARSINH RATHA-
WA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a conference of State Chief Ministers was convened in New Delhi on 27th July, 1980 to discuss the recommendations of the Agricultural Prices Commission on paddy prices for the ensuing Kharif Crop Season;

(b) if so, the details of the discussion held; and

(c) the decision taken by the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The State Chief Ministers mainly discussed the cost elements of cultivation of agricultural crops and gave their views on the APC's recommendations on the procurement prices for paddy and coarse cereals. The procurement prices suggested by them for 1980-81 marketing season ranged mostly between Rs. 105/- per quintal to Rs. 140/- per quintal for paddy and some Chief Ministers/Ministers suggested Rs. 117/- to Rs. 150/- per quintal for coarse grains.

(c) This Conference was convened to ascertain the views of different State Governments on price policy for kharif cereals and it did not take any decision.

Cash and Fertilizer Subsidy for small farmers in Flood Affected Areas in Gujarat

6748. SHRI DAULATSINHJI
JADEJA:
SHRI AMARSINH
RATHAWA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Gujarat State has requested the Centre to grant cash and

fertilizer subsidy to the marginal, small and tribal farmers in the flood-affected areas in the State; and

(b) if so, the decision taken by Gujarat thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) The State Government has indicated a preliminary requirement of Rs. 10 crores for meeting the various needs of the agriculturists such as seed, fertilisers, etc. A decision will be taken on the basis of the details memorandum which is awaited from the State Government.

Allotment of plots by draw of lots by D.D.A.

6749. SHRI NAWAL KISHORE SHARMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of plots given in Delhi through draw of lots by the DDA in Delhi during 1975-76 to the low and middle income group people under the 20 Point Programme and the names of localities where these plots of land were given and the number of plots given in each locality;

(b) the details of development works done in each of the such localities by DDA regarding provision of basic amenities like water and sewer, street lighting, provision of community centre, shopping centre, development of parks, construction of roads, construction of storm water drains, construction of school buildings etc.; and

(c) the reasons for delay in providing the above facilities, if not provided so far, in each of the above localities when the DDA is already charging lease rent?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a)

11727 plots in Low Income Group and 2684 in Middle Income Group were allotted through draw of lots under the 20 Point Programme in 1975-76 in different residential schemes as per statement enclosed.

(b) and (c) Some of the amenities are provided before allotment. The remaining, if any, are provided keeping in view the need and pace of occupation of the allotted plots.

Statement

The position of allotment of plots under LIG/ MIG under 20 points Programme

Sl. No.	Name of the scheme	Plots allotted in L.I.G.	Plots allotted in M.I.G.
1	Ghonda . . .	3165	—
2	Loni Road . . .	2175	—
3	Shalimar Bagh . . .	2490	710
4	Pitampura . . .	1192	788
5	Paschimpuri . . .	512	371
6	Vikaspuri . . .	1445	337
7	Shalimar Bagh allottees of shop plots in Subzi-Mandi . . .	522	198
8	East of Kailash . . .	11	21
9	Jhilmil Phase I . . .	1	6
10	Malvia Nagar Extn.	49	100
11	Masjid Moth . . .	—	1
12	Naraina	13	52
13	Pankha Road . . .	48	70
14	Safdarjang	1	3
15	Wazirpur Ph. I & II	102	27
16	Najafgarh Road . . .	1	—
		11727	2684